

F.No. 01(03)/Roster/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 09.05.2024

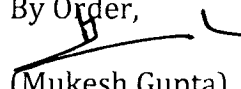
ORDER NO. 61 of 2024

Hon'ble President is pleased to partially modify the roster order no. 54 of 2024 for **CESTAT, Mumbai on 16.05.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 16.05.2024 and on subsequent days, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President, Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	Larger Bench matters: ST/87510/2018 M/s. Hotel Leelaventures Ltd. vs. Commissioner of C.G. S.T., Mumbai East ST/88150 - 88151/2018 M/s. Citizen Credit Co. Op. Bank vs. Commissioner of C.G.S.T., Mumbai ST/88653/2013 M/s. Cathay Pacific Airways Ltd. vs. Commissioner of Service Tax, Mumbai - I ST/86054/2015 M/s. SMV Beverages Pvt. Ltd. vs. Commissioner of Central Excise, Nagpur


Note:

1. The hearing will take place by **virtual mode**.
2. During the hearing of LB matters, Customs Division Bench matters will be taken by the Bench comprising Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. M. M. Parthiban, Hon'ble Member (Technical).
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar